

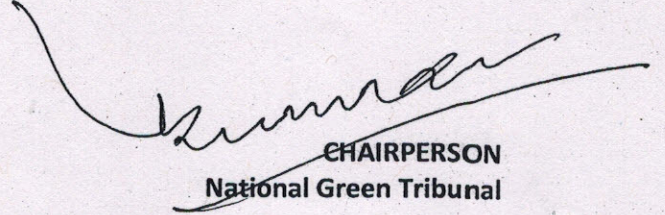


No. NGT/PB/Judicial-1/1055

Dated : 25.10.2017

**OFFICE ORDER**

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, **Hon'ble Mr. Justice M.S. Nambiar, Judicial Member** and **Hon'ble Mr. P. S. Rao, Expert Member** shall preside over the Court (in Court No. 1) at NGT SZB, Chennai w.e.f. 26<sup>th</sup> October, 2017 until further order and all the cases pending in Court No. 2 at NGT SZB, Chennai shall be listed for hearing in Court No. 1.

  
CHAIRPERSON  
National Green Tribunal

**Copy for information to :**

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. Registrar, NGT SZB, Chennai
4. PS to Registrar General
5. PA to Dy. Registrar
6. Bar Association of NGT SZB, Chennai
7. Website of NGT
8. Notice Board